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## (2024) 07 MAN CK 0017

## **Manipur High Court (Imphal)**

Case No: Writ Petition (C) No. 89 Of 2019, 971 Of 2018

Pangambam Nanao Singh

**APPELLANT** 

Vs

State of Manipur & Anr.

**RESPONDENT** 

Date of Decision: July 2, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: K. Roshan, A. Bheigya Meitei

## **Judgement**

## Ahanthem Bimol Singh, J

Mr. K. Roshan, learned counsel appearing for the petitioner prays for taking up this matter after the summer vacation.

Mr. A. Bheigya Meitei, learned counsel appearing for the respondents has no objection.

As prayed for, list these cases again on 30-07-2024.

Registry is directed to delete the name of Mr. W. Darakishwor, learned senior panel counsel from the cause list.